



# THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

## SUPPLEMENTARY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

**10:30 AM to 1:00 PM**

**2:00 PM to 4:30 PM**

**[ For Thursday,30th January 2025]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE THE CHIEF JUSTICE  
HONOURABLE MR. JUSTICE KAUSHIK GOSWAMI**

**COURT NO: 1**

**[DIVISION BENCH-I]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>- PRONOUNCEMENT OF JUDGEMENT / ORDER -</b>				
11	<a href="#">WA/57/2023</a> AT 10:30 A.M.	JITEN CHANDRA DAS <b>Versus</b> THE STATE OF ASSAM AND 3 ORS. (C)	MR. O P BHATI MR T C DAS MR. P SARMA MR. M K GOGOI	GA, ASSAM SC, FINANCE DEPTT.
	<b>WITH</b> <a href="#">I.A.(Civil)/1703/2019</a> <b>in</b> WA/57/2023	JITEN CHANDRA DAS <b>Versus</b> THE STATE OF ASSAM AND 3 ORS.	MR. O P BHATI MR T C DAS MR. P SARMA MR. M K GOGOI	GA, ASSAM SC, FINANCE DEPTT.
12	<a href="#">WP(C)/7111/2023</a>	THE UNION OF INDIA AND 3 ORS. <b>Versus</b> CHANCHAL NAG	MR. K GOGOI	DR G J SHARMA DR. J L SARKAR
13	<a href="#">WA/286/2024</a>	PRASHANNA BAISHYA <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MR. D DAS SR. ADV MR. K MOHAMMED MR. INDRAJIT BHUYAN	MR P NAYAK (R-2) MS. D BORA, SC, HEALTH DEPTT. (R-1&3)
	<b>WITH</b> <a href="#">I.A.(Civil)/2515/2024</a> <b>in</b> WA/286/2024	PRASHANNA BAISHYA <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MR. D DAS SR. ADV MR. K MOHAMMED MR. INDRAJIT BHUYAN	SC, HEALTH

LEAVE NOTE OF ADVOCATES FOR 30/01/2025

1)	MR S SARMA	22-11-2024	To	15-02-2025
2)	MS SUPRIYA DASGUPTA	04-12-2024	To	31-01-2025
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26)	MS. B M CHHETRI	04-02-2025	To	28-02-2025
27)	MR. R K TALUKDAR	30-01-2025	To	30-01-2025



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[AT 10:30 AM]

BEFORE:

**HONOURABLE MR. JUSTICE LANUSUNGKUM JAMIR**

COURT NO: 2

[CIVIL BENCH-IV]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>MOTION</b>				
13	<a href="#">WP(C)/270/2025</a> FIXED	MD RAFIQL ISLAM <b>Versus</b> THE STATE OF ASSAM AND 2 ORS.	MR. A R BHUYAN MR. N ISLAM MR S ABDULLAH	GA, ASSAM
14	<a href="#">WP(C)/478/2025</a> B/O	M/S SARMA AND CO. <b>Versus</b> THE UNION OF INDIA AND 4 ORS.	MS. D GHOSH MS H BETALA MR. S. K. CHAKMA	SC, I O C
15	<a href="#">WP(C)/479/2025</a> B/O	M/S SARMA AND CO. <b>Versus</b> THE UNION OF INDIA AND 4 ORS.	MS. D GHOSH MS H BETALA MR. S. K. CHAKMA	SC, I O C
<b>ORDERS</b>				
16	<a href="#">Cont.Cas(C)/176/2016</a> B/O	DWIPEN DEKA <b>Versus</b> KUJENDRA DOLEY and ORS.	MR.P DAS MR. SURAJIT DUTTA MRR K MOUR MR.R DUBEY MS.A B KAYASTHA MS. I DAS MS.R DAS	MR.N HAQUE(R- 1&2)(R-2) MR. P N GOSWAMI (r-4) MR.A K AZAD(R- 1&2)(R-2) MR. D GOGOI (r-4) MS. M KALITA (r-4) MR.KHAYERUDDIN(R-1&2)(R-2)
<b>WITH</b>				
<a href="#">I.A.(Civil)/174/2025</a> in Cont.Cas(C)/176/2016		DWIPEN DEKA <b>Versus</b> PABITRA RAM KHOUND	MR. S H RAHMAN MS. I DAS	
17	<a href="#">WP(C)/6174/2018</a> B/O	SUBROTO SHARMA AND 2 ORS. <b>Versus</b> UNION OF INDIA AND 12 ORS.	R SARMAH	MR. S K MEDHI (CGC) ASSTT.S.G.I.

LEAVE NOTE OF ADVOCATES FOR 30/01/2025

1)	MR S SARMA	22-11-2024	To	15-02-2025
2)	MS SUPRIYA DASGUPTA	04-12-2024	To	31-01-2025
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**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE MANASH RANJAN PATHAK  
HONOURABLE MRS. JUSTICE SUSMITA PHUKAN KHAUND**

**COURT NO: 3**

**[DIVISION BENCH-II]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>MOTION</b>				
11	<a href="#">Cont.Cas(C)/41/2025</a> B/O	ASHOK ALI <b>Versus</b> SUSHANTA BISWA SARMA	MR. A R SIKDAR MR. S I TALUKDAR	
12	<a href="#">WP(C)/474/2025</a> B/O	JERINA BEGUM @ ZERINA BEGUM @ JARINA AHMED <b>Versus</b> THE UNION OF INDIA AND 5 ORS	MR N AHMED MR. M M ZAMAN M RAHMAN IMDADUL ISLAM	GA, ASSAM SC, NRC DY.S.G.I. SC, F.T SC, ECI
<b>ORDERS</b>				
13	<a href="#">WP(C)/6373/2024</a> WITH LCR, BY SLIP	AJGAR ALI @ AJGAR @ AJGAR AH <b>Versus</b> THE UNION OF INDIA AND 7 ORS	M M RAHMAN MR. S. SUR	GA, ASSAM DY.S.G.I. SC, ECI SC, F.T

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BEFORE:

**HONOURABLE MR. JUSTICE MANASH RANJAN PATHAK**

COURT NO: 3

[THIS BENCH WILL SIT AFTER RISING OF DIVISION BENCH-II]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>BAIL HEARING (BA)</b>				
5	<a href="#">Bail Appln./3274/2024</a> WITH CASE RECORD (SCANNED COPY), FIXED	UPENDRA KUMAR GOSWAMI <b>Versus</b> THE STATE OF ASSAM	MR. R P SARMAH MS. T SOM MR H DAS MS. U HAZARIKA	PP, ASSAM
6	<a href="#">Bail Appln./3330/2024</a> WITH CASE RECORD (SCANNED COPY), FIXED	HEMKHOLAL LUNKIM <b>Versus</b> THE STATE OF ASSAM	MOTIUR RAHMAN MR. NOOR KUTUB ALAM I AMIN	PP, ASSAM
7	<a href="#">Bail Appln./3390/2024</a> WITH CASE RECORD (SCANNED COPY), OFFICE NOTE, FIXED	VIKRAM SINGH <b>Versus</b> THE UNION OF INDIA	MR. M HUSSAIN MR. A Z AHMED	SC, DRI
8	<a href="#">Bail Appln./3480/2024</a> WITH CASE RECORD (SCANNED COPY), FIXED	MD MUAJ <b>Versus</b> THE STATE OF ASSAM	MOTIUR RAHMAN MR. NOOR KUTUB ALAM	PP, ASSAM
9	<a href="#">Bail Appln./3481/2024</a> WITH CASE RECORD (SCANNED COPY), FIXED	NASIR HUSSAIN <b>Versus</b> THE STATE OF ASSAM	MOTIUR RAHMAN MR. NOOR KUTUB ALAM	PP, ASSAM
10	<a href="#">Bail Appln./3562/2024</a> WITH CASE RECORD (SCANNED COPY), FIXED	MD AYUB KHAN AND ANR <b>Versus</b> THE STATE OF ASSAM	MOTIUR RAHMAN MR. A S TAPADER MR. NOOR KUTUB ALAM	PP, ASSAM
11	<a href="#">Bail Appln./3567/2024</a> FIXED	RAJAT PAUL <b>Versus</b> THE STATE OF ASSAM	MR. S SAHU MS A ROY	PP, ASSAM
12	<a href="#">Bail Appln./3573/2024</a> WITH CASE RECORD (SCANNED COPY), FIXED	MOFIJUL HOQUE @ MOFIDUL ALI <b>Versus</b> THE STATE OF ASSAM	MR R ISLAM MR. S C BISWAS MS A DAS MS. U NANDA MS. J GHOSH MR. A K DAS	PP, ASSAM
13	<a href="#">Bail Appln./3597/2024</a> WITH CASE RECORD (SCANNED COPY), FIXED	BIKI DAS <b>Versus</b> THE STATE OF ASSAM	MR. N J DUTTA MR N AHMED	PP, ASSAM
14	<a href="#">Bail Appln./3632/2024</a> WITH CASE RECORD (SCANNED COPY), FIXED	ADAKHO MAO <b>Versus</b> THE STATE OF ASSAM	MR B P BORAH MR P J DUTTA	PP, ASSAM
15	<a href="#">Bail Appln./3701/2024</a> WITH CASE RECORD (SCANNED COPY), FIXED	BALBIR SINGH AND ANR. <b>Versus</b> THE STATE OF ASSAM	MR. S A AHMED MR. F A AHMED	PP, ASSAM
16	<a href="#">Bail Appln./3816/2024</a> FIXED	MOHAR ALI AND ANR <b>Versus</b> THE STATE OF ASSAM	TUN RAJKHOWA	PP, ASSAM

17	<a href="#">Bail Appln./3848/2024</a> FIXED	MAFIZ UDDIN @ MOFIJ UDDIN <b>Versus</b> THE STATE OF ASSAM	MR. A PARAMANIK P. KALITA	PP, ASSAM
18	<a href="#">Bail Appln./3905/2024</a> WITH OFFICE NOTE, FIXED	GAUTAM NATH <b>Versus</b> THE STATE OF ASSAM	MR. A ROSHID MS. M R DEVI	PP, ASSAM
<b>BAIL HEARING</b>				
19	<a href="#">AB/2999/2024</a> FIXED	SAMIDUL ISLAM <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. A R SIKDAR MR. A HALIM MR F HAQUE	MR A K AZAD (R-2) PP, ASSAM
20	<a href="#">AB/80/2025</a> FIXED	ZAKIR HUSSAIN <b>Versus</b> THE STATE OF ASSAM	MR B ISLAM MR. O ANSARY	PP, ASSAM
21	<b>WITH</b> <a href="#">AB/3330/2024</a>	MOBARAK HUSSAIN <b>Versus</b> THE STATE OF ASSAM	MR. B CHOWDHURY	PP, ASSAM
22	<b>WITH</b> <a href="#">AB/19/2025</a>	MAZNUR ALI @ MONI <b>Versus</b> THE STATE OF ASSAM	MR K THAKUR MS. J. A. RAHMAN B ALI SK	PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 30/01/2025

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**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE MICHAEL ZOTHANKHUMA**

**COURT NO: 4**

**[CIVIL BENCH-II]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>MOTION</b>				
39	<a href="#">WP(C)/352/2025</a> (CONNECTED WITH ITEM NO. 3 IN THE DAILY LIST), FIXED	MANTU BAYAN <b>Versus</b> THE STATE OF ASSAM AND 5 ORS.	MR. P K MUNIR MR. A. GAYAN	GA, ASSAM SC, REVENUE SC, FINANCE DEPTT.
40	<a href="#">WP(C)/475/2025</a> B/O	SMTI BARNALI SARMAH <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. K N CHOUDHURY MR. S HAZARIKA K BHARALI	SC, HIGHER EDU
<b>ADMISSION</b>				
41	<a href="#">WP(C)/6812/2024</a> FIXED	DR AKASH DOLEY AND 5 ORS <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR. B D KONWAR SR. ADV. MRS J M KONWAR MR P DOLEY	MR. K N CHOUDHURY(R-5,6,7) MR. J PATOWARY (R-5,6,7) N GAUTAM(R-5,6,7) SC, N M C SC, HEALTH
42	<b>WITH</b> <a href="#">WP(C)/6640/2024</a>	DR ANUSHUYA SARMAH AND 2 ORS <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MR. K N CHOUDHURY MR. J PATOWARY MR. D J DAS	SC, N M C SC, HEALTH
	<b>WITH</b> <a href="#">I.A.(Civil)/3990/2024</a> in WP(C)/6640/2024	DR AKASH DOLEY AND 5 ORS <b>Versus</b> DR ANUSHUYA SARMAH AND ORS	MR. B D KONWAR SR. ADV. MRS J M KONWAR MR. J PATOWARY MS. B SOREN MR. D J DAS	MR. K N CHOUDHURY MR. J PATOWARY SC, N M C SC, HEALTH
	<b>WITH</b> <a href="#">I.A.(Civil)/3992/2024</a> in WP(C)/6640/2024	DR AKASH DOLEY AND 5 ORS <b>Versus</b> DR ANUSHUYA SARMAH AND 2 ORS	MR. B D KONWAR SR. ADV. MRS J M KONWAR MR H AGARWAL MR P DOLEY	
<b>ORDERS</b>				
43	<a href="#">WP(C)/2687/2024</a> B/O	PANCHABATI DEVI <b>Versus</b> GAUHATI UNIVERSITY AND 4 ORS	MR. S C KEYAL	SC, G U
44	<a href="#">WP(C)/6533/2024</a> WITH STEPS, B/O	ULUFA BEGUM AND 6 ORS. <b>Versus</b> THE STATE OF ASSAM AND 12 ORS	MR. M U MONDAL MS. N NASRIN MD. I H KHAN MR K ISLAM MR A ALIM SK	SC, ELEM. EDU GA, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 30/01/2025

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5)	MR. R GOSWAMI	20-01-2025	To	20-02-2025
6)	MR. R P KAKOTI SR. ADV.	20-01-2025	To	31-01-2025
7)	MR S C PANDIT	23-01-2025	To	30-01-2025
8)	MR. B K DAS	05-02-2025	To	28-02-2025
9)	MS. P DAS	05-02-2025	To	28-02-2025
10)	MR. R A CHOUDHURY	27-01-2025	To	31-01-2025
11)	MD. I HUSSAIN	27-01-2025	To	03-02-2025
12)	MR A B DEY	27-01-2025	To	04-02-2025
13)	MR S K KEJRIWAL	30-01-2025	To	05-02-2025
14)	MS S KEJRIWAL	30-01-2025	To	05-02-2025
15)	MR R ISLAM	27-01-2025	To	04-02-2025
16)	MR. V K CHOPRA	30-01-2025	To	06-02-2025
17)	MR. R P SINGH	29-01-2025	To	18-02-2025
18)	MR K K MAHANTA (Sr. Advocate)	29-01-2025	To	31-01-2025
19)	MR. K M MAHANTA	29-01-2025	To	31-01-2025
20)	MR. S J SARMAH	28-01-2025	To	30-01-2025
21)	MR. J P SHARMA	30-01-2025	To	05-02-2025
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23)	MR. M A CHOUDHURY	30-01-2025	To	08-02-2025
24)	MRS A BUJARBARUAH	29-01-2025	To	04-02-2025
25)	MRS. B GOGOI	30-01-2025	To	04-02-2025
26)	MS. B M CHHETRI	04-02-2025	To	28-02-2025
27)	MR. R K TALUKDAR	30-01-2025	To	30-01-2025



# THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

## SUPPLEMENTARY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:30 PM

[ For Thursday,30th January 2025]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

**HONOURABLE MR. JUSTICE SUMAN SHYAM**

COURT NO: 5

[CIVIL BENCH-III]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>WITHDRAWAL</b>				
24	<a href="#">WP(C)/6383/2023</a> B/O	HIFJUR RAHMAN <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. M KHAN MR A K DAS	MR. A BHATTACHARYA (r-5) MR S CHOUDHURY (r-5) MS. K MALAKAR (r-5) MR. A BHATTACHARJEE (r-5) SC, HEALTH

LEAVE NOTE OF ADVOCATES FOR 30/01/2025

1)	MR S SARMA	22-11-2024	To	15-02-2025
2)	MS SUPRIYA DASGUPTA	04-12-2024	To	31-01-2025
3)	MR. T ISLAM	12-12-2024	To	31-01-2025
4)	MS. S CHAKRAVARTY	20-01-2025	To	30-01-2025
5)	MR. R GOSWAMI	20-01-2025	To	20-02-2025
6)	MR. R P KAKOTI SR. ADV.	20-01-2025	To	31-01-2025
7)	MR S C PANDIT	23-01-2025	To	30-01-2025
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12)	MR A B DEY	27-01-2025	To	04-02-2025
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17)	MR. R P SINGH	29-01-2025	To	18-02-2025
18)	MR K K MAHANTA (Sr. Advocate)	29-01-2025	To	31-01-2025
19)	MR. K M MAHANTA	29-01-2025	To	31-01-2025
20)	MR. S J SARMAH	28-01-2025	To	30-01-2025
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25)	MRS. B GOGOI	30-01-2025	To	04-02-2025
26)	MS. B M CHHETRI	04-02-2025	To	28-02-2025
27)	MR. R K TALUKDAR	30-01-2025	To	30-01-2025



# THE GAUHATI HIGH COURT AT GUWAHATI

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**[ For Thursday,30th January 2025]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE SANJAY KUMAR MEDHI**

**HONOURABLE MR. JUSTICE K. SEMA**

**COURT NO: 8**

**[SPECIAL DIVISION BENCH**

**THIS BENCH WILL RISE AT 2:45 P.M.]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
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**- PRONOUNCEMENT OF JUDGEMENT / ORDER -**

8	<a href="#">I.A.(Civil)/2463/2024</a> AT 10:30 AM in Mat.App./8797/2024 <b>WITH</b> <a href="#">Mat.App./8797/2024</a> (Filing Number)  <b>WITH</b> <a href="#">I.A.(Civil)/8799/2024</a> (Filing Number)	XXXXXXX <b>Versus</b> XXXXXXX  XXXXXXX <b>Versus</b> XXXXXXX  XXXXXXX <b>Versus</b> XXXXXXX	MS. P CHAKRABORTY MS. A DAS  MS. P CHAKRABORTY  MS. P CHAKRABORTY	MS P TALUKDAR
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LEAVE NOTE OF ADVOCATES FOR 30/01/2025

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17)	MR. R P SINGH	29-01-2025	To	18-02-2025
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25)	MRS. B GOGOI	30-01-2025	To	04-02-2025
26)	MS. B M CHHETRI	04-02-2025	To	28-02-2025
27)	MR. R K TALUKDAR	30-01-2025	To	30-01-2025



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### SUPPLEMENTARY CAUSELIST

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**10:30 AM to 1:00 PM**

**2:00 PM to 4:30 PM**

**[ For Thursday,30th January 2025]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

**BEFORE:**

**HONOURABLE MR. JUSTICE SANJAY KUMAR MEDHI**

**COURT NO: 8**

**[THIS BENCH WILL SIT AT 3:00 PM OR AFTER RISING  
OF THE SPECIAL DIVISION BENCH WHICHEVER IS EARLIER]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>ADMISSION</b>				
12	<a href="#">WP(C)/762/2018</a> FIXED	RUPAM KUMAR DAS <b>Versus</b> THE GAUHATI HIGH COURT AND 9 ORS.	MR. K R PATGIRI MS. C DAS MRS. C DAS	GA, ASSAM MR. B J MUKHERJEE MR. S BISWAS MR. S DUTTA (R8 AND 9) MR. R A HAZARIKA SC, G.H.C, H K DAS
13	<a href="#">WP(C)/8428/2018</a> FIXED	SHYAMA PRASAD BHATTACHARJEE <b>Versus</b> UNITED BANK OF INDIA AND 4 ORS.	MR S CHAKRABORTY MR. R SARKAR	MS. N MODI MR SISHIR DUTTA MR. C SHARMA MR. S DUTTA

LEAVE NOTE OF ADVOCATES FOR 30/01/2025

1)	MR S SARMA	22-11-2024	To	15-02-2025
2)	MS SUPRIYA DASGUPTA	04-12-2024	To	31-01-2025
3)	MR. T ISLAM	12-12-2024	To	31-01-2025
4)	MS. S CHAKRAVARTY	20-01-2025	To	30-01-2025
5)	MR. R GOSWAMI	20-01-2025	To	20-02-2025
6)	MR. R P KAKOTI SR. ADV.	20-01-2025	To	31-01-2025
7)	MR S C PANDIT	23-01-2025	To	30-01-2025
8)	MR. B K DAS	05-02-2025	To	28-02-2025
9)	MS. P DAS	05-02-2025	To	28-02-2025
10)	MR. R A CHOUDHURY	27-01-2025	To	31-01-2025
11)	MD. I HUSSAIN	27-01-2025	To	03-02-2025
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17)	MR. R P SINGH	29-01-2025	To	18-02-2025
18)	MR K K MAHANTA (Sr. Advocate)	29-01-2025	To	31-01-2025
19)	MR. K M MAHANTA	29-01-2025	To	31-01-2025
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21)	MR. J P SHARMA	30-01-2025	To	05-02-2025
22)	MR. A BHATTACHARYA	30-01-2025	To	30-01-2025
23)	MR. M A CHOUDHURY	30-01-2025	To	08-02-2025
24)	MRS A BUJARBARUAH	29-01-2025	To	04-02-2025
25)	MRS. B GOGOI	30-01-2025	To	04-02-2025
26)	MS. B M CHHETRI	04-02-2025	To	28-02-2025
27)	MR. R K TALUKDAR	30-01-2025	To	30-01-2025





# THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

## SUPPLEMENTARY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

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**10:30 AM to 1:00 PM**

**2:00 PM to 4:30 PM**

**[ For Thursday,30th January 2025]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

**[AT 02:00 PM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE MANISH CHOUDHURY**

**HONOURABLE MR. JUSTICE KAUSHIK GOSWAMI**

**COURT NO: 9**

**[THIS BENCH WILL SIT AT 2:00 PM]**

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
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**- PRONOUNCEMENT OF JUDGEMENT / ORDER -**

1	<a href="#">Crl.A./111/2024</a> AT 2:00 P.M	AJOY BASUMATARY @ AJOY @ B.BUHUM @ BIRKHAND BASUMATRY AND 7 ORS. <b>Versus</b> THE NATIONAL INVESTIGATION AGENCY	MR. A K BHATTACHARYYA SC, NIA MR. R DE MR D K BHATTACHARYYA A GAUTAM
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LEAVE NOTE OF ADVOCATES FOR 30/01/2025

1)	MR S SARMA	22-11-2024	To	15-02-2025
2)	MS SUPRIYA DASGUPTA	04-12-2024	To	31-01-2025
3)	MR. T ISLAM	12-12-2024	To	31-01-2025
4)	MS. S CHAKRAVARTY	20-01-2025	To	30-01-2025
5)	MR. R GOSWAMI	20-01-2025	To	20-02-2025
6)	MR. R P KAKOTI SR. ADV.	20-01-2025	To	31-01-2025
7)	MR S C PANDIT	23-01-2025	To	30-01-2025
8)	MR. B K DAS	05-02-2025	To	28-02-2025
9)	MS. P DAS	05-02-2025	To	28-02-2025
10)	MR. R A CHOUDHURY	27-01-2025	To	31-01-2025
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18)	MR K K MAHANTA (Sr. Advocate)	29-01-2025	To	31-01-2025
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20)	MR. S J SARMAH	28-01-2025	To	30-01-2025
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22)	MR. A BHATTACHARYA	30-01-2025	To	30-01-2025
23)	MR. M A CHOUDHURY	30-01-2025	To	08-02-2025
24)	MRS A BUJARBARUAH	29-01-2025	To	04-02-2025

25)	MRS. B GOGOI	30-01-2025	To	04-02-2025
26)	MS. B M CHHETRI	04-02-2025	To	28-02-2025
27)	MR. R K TALUKDAR	30-01-2025	To	30-01-2025



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

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**[ For Thursday,30th January 2025]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

**BEFORE:**

**HONOURABLE MR. JUSTICE MANISH CHOUDHURY**

**COURT NO: 9**

**[CIVIL BENCH-V**

**THIS BENCH WILL SIT AFTER RISING OF THE  
DIVISION BENCH OF HIS LORDSHIP AND HONOURABLE  
MRS. JUSTICE M. THAKURIA]**

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>MOTION</b>			
11 <a href="#">WP(C)/6996/2024</a> FIXED	DAKSHINA HEMBROM @ DALDHINA HEMBROM <b>Versus</b> THE STATE OF ASSAM AND 7 ORS	MR. M R KHANDAKAR MR. A ROHMAN	GA, ASSAM SC, BTC SC, REVENUE SC, FINANCE
12 <a href="#">WP(C)/380/2025</a> FIXED	SAGIR JULFIKAR AHMED <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MR. M A I HUSSAIN MR. A AHMED MR. M A CHOUDHURY U U KHAN MR A AHMED	SC, TRANSPORT DEPARTMENT, ASSAM
13 <a href="#">WP(C)/439/2025</a> FIXED	M/S INDIA CONSTRUCTION <b>Versus</b> UNION OF INDIA AND 3 ORS.	MR S K AGARWAL M AGARWAL	SC, GST DY.S.G.I.
14 <a href="#">WP(C)/442/2025</a> FIXED	MRIDUL KUMAR NATH AND 14 ORS. <b>Versus</b> THE UNION OF INDIA AND 7 ORS	MR. B U LASKAR	GA, ASSAM SC, NHAI SC, REVENUE AND DISASTER MANAGEMENT DEPT DY.S.G.I. SC, NHIDC
15 <a href="#">WP(C)/454/2025</a> B/O	GOLDSTONE CEMENTS LIMITED <b>Versus</b> THE STATE OF ASSAM AND ANR	MR P BARUAH MR S J SAIKIA MR. N N DUTTA B SARMA MR. G. DUTTATRAY	SC, GMC SC, GDD
16 <a href="#">WP(C)/472/2025</a> B/O	BINOD HAZARIKA <b>Versus</b> THE GUWAHATI METROPOLITAN DEVELOPMENT AUTHORITY AND 2 ORS.	MR. S P ROY MS P DEY MS. V RAI	SC, G M D A SC, GMC
17 <a href="#">WP(C)/477/2025</a> B/O	MOBARAK ALI ALIAS MUBARAK ALI AND 6 ORS <b>Versus</b> THE UNION OF INDIA AND 3 ORS	MR P R SARMA SIRAJ CHOUDHURY B ALI SK MS. S SULTANA PANKAJ DAS	GA, ASSAM DY.S.G.I.
18 <a href="#">WP(C)/480/2025</a> B/O	MD AFZAL ALI <b>Versus</b> THE UNION OF INDIA	SIRAJ CHOUDHURY MS. S SULTANA	GA, ASSAM DY.S.G.I.

**ADMISSION**

19 [WP\(C\)/6644/2024](#)  
FIXED

CHANDAN MOY NATH AND 4 ORS  
**Versus**  
THE UNION OF INDIA AND 6 ORS

MR. B U LASKAR

GA, ASSAM  
SC, NHAI  
DY.S.G.I.  
SC, REVENUE

**WITH**

[I.A.\(Civil\)/90/2025](#)  
in WP(C)/6644/2024

THE NATIONAL HIGHWAYS AND  
INFRASTRUCTURE DEVELOPMENT  
CORPORATION LTD  
**Versus**  
CHANDAN MOHAN NATH

MR C BARUAH  
MR C BARUAH

GA, ASSAM  
SC, C.G.C.  
SC, REVENUE

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LEAVE NOTE OF ADVOCATES FOR 30/01/2025

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1)	MR S SARMA	22-11-2024	To	15-02-2025
2)	MS SUPRIYA DASGUPTA	04-12-2024	To	31-01-2025
3)	MR. T ISLAM	12-12-2024	To	31-01-2025
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26)	MS. B M CHHETRI	04-02-2025	To	28-02-2025
27)	MR. R K TALUKDAR	30-01-2025	To	30-01-2025



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[ For Thursday,30th January 2025]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

**HONOURABLE MR. JUSTICE SOUMITRA SAIKIA**

COURT NO: 10

[CIVIL BENCH-III]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>- ADMISSION WITH NOTICE SERVED - REPLY NOT FILED -</b>				
14	<a href="#">WP(C)/5789/2024</a> FIXED	KHANINDRA NATH DAS AND 4 ORS <b>Versus</b> THE STATE OF ASSAM AND 3 ORS.	MR. S B LASKAR MR. H A LASKAR MS D DUTTA S.U. CHOUDHURY	MR. B CHAKRAVARTY (R-2) DY.S.G.I. SC, FOREST
15	<a href="#">WP(C)/6780/2024</a> FIXED	GENDU MOHAN NATH <b>Versus</b> THE STATE OF ASSAM AND 3 ORS.	MR. M KHAN MR A K DAS MR A.SARKAR MS J AKTAR SC, REVENUE	GA, ASSAM MR. J HANDIQUE SC, REVENUE
<b>- ADMISSION WITH NOTICE SERVED - REPLY FILED -</b>				
16	<a href="#">WP(C)/4932/2023</a> FIXED	GOLOK CHANDRA BORA <b>Versus</b> THE BOARD OF SECONDARY EDUCATION AND 3 ORS	MR. D BARUAH MR. P K BORDOLOI MR. P G BHAGAWATI	SC, SEBA
17	<a href="#">WP(C)/7189/2023</a> FIXED, WITH REPORT OF REGISTRAR (JUDICIAL)	MD. TAYAB ALI CHOUDHURY <b>Versus</b> THE UNION OF INDIA AND 3 ORS.	MR B D DAS MR. B PURKAYASTHA MR. B PURKAYASTHA MR. S SUTRADHAR	MRS. R DEVI (r-1) MRS. A GAYAN MRS. A GAYAN DY.S.G.I.

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LEAVE NOTE OF ADVOCATES FOR 30/01/2025

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1)	MR S SARMA	22-11-2024	To	15-02-2025
2)	MS SUPRIYA DASGUPTA	04-12-2024	To	31-01-2025
3)	MR. T ISLAM	12-12-2024	To	31-01-2025
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26)	MS. B M CHHETRI	04-02-2025	To	28-02-2025
27)	MR. R K TALUKDAR	30-01-2025	To	30-01-2025



**THE GAUHATI HIGH COURT AT GUWAHATI**

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

**SUPPLEMENTARY CAUSELIST**

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

**10:30 AM to 1:00 PM**

**2:00 PM to 4:30 PM**

**[ For Thursday,30th January 2025]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE DEVASHIS BARUAH**

**COURT NO: 14**

**[CIVIL BENCH-I**

**THE OLDEST MATTER IN THE CAUSE LIST WILL BE  
TAKEN UP FOR HEARING CHRONOLOGICALLY]**

<b>Sr.No.</b>	<b>Case Number</b>	<b>Main Parties</b>	<b>Petitioner Advocate</b>	<b>Respondent Advocate</b>
<b><u>MOTION</u></b>				
26	<a href="#">CRP(IO)/26/2025</a> FIXED	RUBUL HAZARIKA <b>Versus</b> ANIL PANTATI AND 18 ORS	MR. P BOIRAGI MR. S J SARMAH	GA, ASSAM
27	<a href="#">CRP(IO)/27/2025</a> FIXED	UPEN KUMAR SAIKIA <b>Versus</b> ANIL PANTATI AND 18 ORS	MR. P BOIRAGI MR. S J SARMAH	GA, ASSAM
28	<a href="#">CRP(IO)/28/2025</a> FIXED	PRABAWATI SHYAM <b>Versus</b> ANIL PANTATI AND 18 ORS	MR. P BOIRAGI MR. S J SARMAH	GA, ASSAM
29	<a href="#">CRP(IO)/29/2025</a> FIXED	PRANJAL PARASH HAZARIKA @ PRANJAL HAZARIKA <b>Versus</b> ANIL PANTATI AND 18 ORS	MR. P BOIRAGI MR. S J SARMAH	GA, ASSAM
30	<a href="#">CRP(IO)/30/2025</a> FIXED	GONESH DUTTA <b>Versus</b> ANIL PANTATI AND 18 ORS	MR. P BOIRAGI MR. S J SARMAH	GA, ASSAM
31	<a href="#">CRP(IO)/31/2025</a> FIXED	PRABIN DUTTA <b>Versus</b> ANIL PANTATI AND 18 ORS	MR. P BOIRAGI MR. S J SARMAH	GA, ASSAM
<b><u>ORDERS</u></b>				
32	<a href="#">CRP(IO)/334/2024</a> FIXED	AFZAL HASSAN LASKAR <b>Versus</b> JIAUR RAHMAN LASKAR AND 24 ORS.	MR. S ROY MR. M H LASKAR M. HOSSAIN	MS. S NATH(R- 1 TO 14) MR. D MAZUMDAR (R- 1 TO 14)

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LEAVE NOTE OF ADVOCATES FOR 30/01/2025

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1)	MR S SARMA	22-11-2024	To	15-02-2025
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27)	MR. R K TALUKDAR	30-01-2025	To	30-01-2025





# THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

## SUPPLEMENTARY CAUSELIST

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**10:30 AM to 1:00 PM**

**2:00 PM to 4:30 PM**

**[ For Thursday,30th January 2025]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MRS. JUSTICE MALASRI NANDI**

**COURT NO: 15**

**[CRIMINAL AND CIVIL BENCH-I]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>- PRONOUNCEMENT OF JUDGEMENT / ORDER -</b>				
65	<a href="#">Crl.Rev.P./362/2022</a>	SUMITA MAZUMDAR <b>Versus</b> DEBASISH MAZUMDAR	MR. M NATH MR. A ROY MS. S RAJKUMARI	MR. K BHATTACHARJEE MR. S DAS MS. B TALUKDAR
<b>BAIL HEARING (BA)</b>				
66	<a href="#">Bail Appln./1877/2024</a> WITH CASE RECORD(SCANNED COPY),OFFICE NOTE, FIXED	MD. RAJAK ALI @ DHAN ALI @ KALIA <b>Versus</b> THE STATE OF ASSAM	MR S M ABDULLAH P MS F HUSSAIN MR. S RAHMAN MD R ISLAM MD IMRAN	PP, ASSAM
67	<a href="#">Bail Appln./3411/2024</a> WITH CASE RECORD(SCANNED COPY), FIXED	MD ISTAK ALI @ KACHU <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. N ISLAM	DR. P AGARWAL, AMICUS CURIAE (R-2) PP, ASSAM
68	<a href="#">Bail Appln./3444/2024</a> WITH CASE RECORD(SCANNED COPY), B/O	ABDUL MALEK @ ABDUL MALQUE <b>Versus</b> THE STATE OF ASSAM	MR. P J SAIKIA, SR. ADV MR. P BORDOLOI MR. M ALAM MR. R K MAHANTA	MR. M A LASKAR (INFORMANT) MS A HUSSAIN(INFORMANT) S AHMED(INFORMANT) PP, ASSAM
69	<a href="#">Bail Appln./119/2025</a> WITH OFFICE NOTE, FIXED	KAMAL KALITA <b>Versus</b> THE STATE OF ASSAM AND ANR	MR S M ABDULLAH P MR. S RAHMAN MD IMRAN	PP, ASSAM
<b>BAIL HEARING</b>				
70	<a href="#">AB/2982/2024</a> WITH OFFICE NOTE, FIXED	RAZIUL ISLAM <b>Versus</b> THE STATE OF ASSAM	MR. A K TALUKDAR MR S ISLAM MR. S I KHAN	PP, ASSAM

LEAVE NOTE OF ADVOCATES FOR 30/01/2025

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(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

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**[ For Thursday,30th January 2025]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE ARUN DEV CHOUDHURY**

**COURT NO: 17**

**[CRIMINAL BENCH]**

**THIS COURT WILL TAKE UP BAIL HEARING MATTERS IMMEDIATELY AFTER MOTION MATTERS FOLLOWED BY ORDERS,ADMISSION,QUASHMENT AND HEARING MATTERS**

**OLD CRIMINAL MATTERS WILL NOT BE ADJOURNED, AND IF NECESSARY, MATTERS WILL BE HEARD BY APPOINTING AMICUS CURIAE]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>- PRONOUNCEMENT OF JUDGEMENT / ORDER -</b>				
28	<a href="#">WP(C)/7331/2017</a> AT 2:00 PM	KUJENDRA DOLEY <b>Versus</b> THE UNION OF INDIA and 4 ORS.	MR.D K BHATTACHARYYA MR. A K BHATTACHARYYA MS.A K CHOUDHURY MR.R DE MS.M DOLAI	MR. S C KEYAL GA, ASSAM ASSTT.S.G.I.
	<b>WITH</b> <a href="#">I.A.(Civil)/2276/2018</a> in WP(C)/7331/2017	KUJENDRA DOLEY <b>Versus</b> THE UNION OF INDIA and 4 ORS.	MR D K BHATTACHARYYA MR. R DE MR. A K BHATTACHARJEE	GA, ASSAM ASSTT.S.G.I.
	<b>WITH</b> <a href="#">I.A.(Civil)/155/2021</a> in WP(C)/7331/2017	THE UNION OF INDIA AND 4 ORS. <b>Versus</b> KUJENDRA DOLEY	ASSTT.S.G.I.	MR.D K BHATTACHARYYA MR. A K BHATTACHARYYA MR.R DE MR R DHAR, LEARNED COUNSEL FOR ENFORCEMENT DIRECTORATE
29	<a href="#">Crl.Pet./77/2019</a> AT 2:00 PM	SEFALI SUTRADHAR <b>Versus</b> THE STATE OF ASSAM	MR H R A CHOUDHURY MR. M I HUSSAIN MS. P AHMED MR. A AHMED	MS. S JAHAN, P.P., ASSAM PP, ASSAM
30	<a href="#">WP(C)/753/2023</a> CAVT. NO.14602/022, AT 2:00 PM	MEGHMALLAR ESTATES AND SERVICES PRIVATE LIMITED <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. K N CHOUDHURY MR. R J DAS MR. D J DAS MR. RANGON CHOUDHURY N GAUTAM	MR. R BORPUJARI (r-6) MR. B GOGOI (R-6) MR. B D DEKA MR A BHATRA SC, GDD FOR CAVEATOR SC, G M D A SC, GMC

**MOTION**

31	<a href="#">Crl.Rev.P./26/2025</a> B/O	BIJOY KUMAR BORA @ BIJAY BORA @ BIJAY SENAR <b>Versus</b> THE STATE OF ASSAM	MR. SURAJIT DAS MR A W AMAN MS SURAYA RAHMAN MR SARFRAZ NAWAZ SAMIM RAHMAN	PP, ASSAM
32	<a href="#">Crl.Pet./64/2025</a> FIXED	SRI KAUSTUVMANI KAKOTI <b>Versus</b> THE STATE OF ASSAM AND ANR	G. GOSWAMI MR H K NATH A J KASHYAP	PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 30/01/2025

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**BEFORE:**

**HONOURABLE MRS. JUSTICE SUSMITA PHUKAN KHAUND**

**COURT NO: 18**

**[THIS BENCH WILL SIT AFTER RISING OF DIVISION BENCH-II]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>BAIL HEARING (BA)</b>				
14	<a href="#">Bail Appln./3920/2024</a> FIXED	RAHIM UDDIN <b>Versus</b> THE STATE OF ASSAM	MD S HUSSAIN MR M Z SHAH	PP, ASSAM
15	<a href="#">Bail Appln./30/2025</a> FIXED	FAIJUR RAHMAN <b>Versus</b> THE STATE OF ASSAM	MR. N HOQUE MR. S MUNIR MR. KHAIRUL ISLAM	PP, ASSAM
<b>BAIL HEARING</b>				
16	<a href="#">AB/2658/2024</a> FIXED	SHAKIL MUSTAQUE @ SAKIL AHMED <b>Versus</b> THE STATE OF ASSAM	MR. S M MOLLAH MR. M MONDAL	PP, ASSAM
17	<a href="#">AB/2915/2024</a> FIXED	SAMIUL BASID <b>Versus</b> THE STATE OF ASSAM	MR F HAQUE MR. S K M ALOMGIR MR A ISLAM	PP, ASSAM
18	<a href="#">AB/3088/2024</a> FIXED	SAHALOM SK AND 7 ORS <b>Versus</b> THE STATE OF ASSAM	MR. S A HUSSAIN MR D J HALOI L HANGZO	PP, ASSAM
19	<a href="#">AB/3193/2024</a> FIXED	MIRA SARKAR ALIAS MIRA DAS AND 2 ORS <b>Versus</b> THE STATE OF ASSAM	MR A TALUKDAR D R TALUKDAR MS TINLUNG MR. DITUL DAS	PP, ASSAM
20	<a href="#">AB/3219/2024</a> FIXED	SULTAN ALI @ SULTAN AHMED <b>Versus</b> THE STATE OF ASSAM	MD B ISLAM MR. A A MONDAL MR A ALAM F KHATUN	PP, ASSAM

LEAVE NOTE OF ADVOCATES FOR 30/01/2025

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**[ For Thursday,30th January 2025]**

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**BEFORE:**

**HONOURABLE MRS. JUSTICE MITALI THAKURIA**

**COURT NO: 19**

**[CRIMINAL BENCH**

**THIS BENCH WILL SIT AFTER RISING OF THE DIVISION BENCH OF HONOURABLE MR. JUSTICE M. CHOUDHURY AND HER LADYSHIP]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
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**BAIL HEARING (BA)**

38	<a href="#">Bail Appln./3839/2024</a> FIXED	SAMINUL ALI @ ISLAM <b>Versus</b> THE STATE OF ASSAM	MR S ISLAM S RAHMAN	PP, ASSAM
39	<a href="#">Bail Appln./138/2025</a> FIXED	ABDUL SALAM PARAMANIK <b>Versus</b> THE STATE OF ASSAM	MR. B J MUKHERJEE MS R SAHA	PP, ASSAM

**ORDERS**

40	<a href="#">Crl.Pet./1042/2023</a> WITH LCR 1 FILE(SCANNED COPY), B/O	SOIYAD ALI <b>Versus</b> ANOWARA BEGUM	MR. N J DUTTA MR N AHMED MR G P CHETIA MR. M M ZAMAN	
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LEAVE NOTE OF ADVOCATES FOR 30/01/2025

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1)	MR S SARMA	22-11-2024	To	15-02-2025
2)	MS SUPRIYA DASGUPTA	04-12-2024	To	31-01-2025
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22)	MR. A BHATTACHARYA	30-01-2025	To	30-01-2025
23)	MR. M A CHOUDHURY	30-01-2025	To	08-02-2025
24)	MRS A BUJARBARUAH	29-01-2025	To	04-02-2025
25)	MRS. B GOGOI	30-01-2025	To	04-02-2025
26)	MS. B M CHHETRI	04-02-2025	To	28-02-2025
27)	MR. R K TALUKDAR	30-01-2025	To	30-01-2025





## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### SUPPLEMENTARY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:30 PM

[ For Thursday,30th January 2025]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

**HONOURABLE MR. JUSTICE N. UNNI KRISHNAN NAIR**

COURT NO: 23

[CIVIL BENCH- III, IV AND V]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>ADMISSION</b>				
31	<a href="#">WP(C)/6210/2023</a> FIXED ,AS FIRST ITEM, BY SLIP	MOTOZEN FUEL SYSTEMS PVT LTD AND ANR <b>Versus</b> THE UNION OF INDIA AND 4 ORS	MR. T K MISRA MR. P K MUNIR DIPTI CHAKRAVARTY MR. A. GAYAN	MR D K MISHRA (r-5) MRS. A GAYAN MR B PRASAD (r-5) MR P J BORAH (r-5) DY.S.G.I. SC, TRANSPORT GA, ASSAM
32	<a href="#">WP(C)/5075/2016</a> FIXED  <b>WITH</b> <a href="#">I.A.(Civil)/1268/2016</a> in WP(C)/5075/2016	BEDABRATA BORA <b>Versus</b> THE STATE OF ASSAM AND 3 ORS  BEDABRATA BORA <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR.K GOGOI MS.P BORAH MR.S BORTHAKUR  MR.K GOGOI MS.P BORAH MR.S BORTHAKUR	GA, ASSAM  GA, ASSAM
33	<a href="#">WP(C)/1329/2023</a> FIXED, BY SLIP	FRESH VALLEY BOTTLE WATER <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. J M A CHOUDHURY MR. A B T HAQUE	GA, ASSAM MR S CHAKRABORTY (r-5) MD S HOQUE (r-5) MR M HOQUE (r-5) SC, INDUSTRIES DEPARTMENT, SHRI A. KALITA SC, P H E
34	<a href="#">WP(C)/7306/2023</a> FIXED, BY SLIP	MUNJUWARA KHATUN <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. M R KHANDAKAR	GA, ASSAM SC, FINANCE SC, REVENUE
<b>ORDERS</b>				
35	<a href="#">WP(C)/6756/2024</a> FIXED	AKASHJYOTI KONWAR <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. B D KONWAR SR. ADV. MRS J M KONWAR MR H AGARWAL MR J SINGH MS M ZOMUANPUII MR P DOLEY MS S JAIN	GA, ASSAM SC, REVENUE
36	<a href="#">WP(C)/6776/2024</a> FIXED	MANOJ HARIJAN <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. B D KONWAR SR. ADV. MRS J M KONWAR MR H AGARWAL MR J SINGH MR P DOLEY MS S JAIN	GA, ASSAM SC, REVENUE

37 [Review.Pet./3/2025](#) DIPTI PRASAD PEGU AND 3 ORS MS S MOCHAHARI MS. M K SHARMA (R-7)  
FIXED, IN WP(C)/6674/2022 (D/O), **Versus** MR. S DUTTA  
BY SLIP THE STATE OF ASSAM AND 8 ORS MS K BORAH  
MR. SIDHANT DUTTA

**HEARING**

38 [WP\(C\)/1047/2021](#) DEVA DOLEY MR. S Ali GA, ASSAM  
FIXED, BY SLIP **Versus** MR K DAS SC, REVENUE  
THE STATE OF ASSAM AND 4 ORS.

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LEAVE NOTE OF ADVOCATES FOR 30/01/2025

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27)	MR. R K TALUKDAR	30-01-2025	To	30-01-2025



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### SUPPLEMENTARY CAUSELIST

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**10:30 AM to 1:00 PM**

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**[ For Thursday,30th January 2025]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

**BEFORE:**

**HONOURABLE MR. JUSTICE KAUSHIK GOSWAMI**

**COURT NO: 24**

**[THIS BENCH WILL SIT AFTER RISING OF THE DIVISION BENCH-I, AND WILL RISE AT 1:00 PM AND WILL SIT AGAIN AFTER RISING OF DIVISION BENCH OF HONOURABLE MR.JUSTICE MANISH CHOUDHURY AND HIS LORDSHIP, IF REQUIRED]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>ORDERS</b>				
29	<a href="#">WP(C)/5054/2024</a> PART-HEARD, FIXED	DR SAIENDRA KUMAR DEURI <b>Versus</b> THE UNION OF INDIA AND 4 ORS	MR. K N CHOUDHURY MISS. R R KAKATI	GA, ASSAM MR. K GOGOI (CGC) SC, L G B R I M H DY.S.G.I.
30	<b>WITH</b> <a href="#">WP(C)/3769/2024</a>	SAIENDRA KUMAR DEURI <b>Versus</b> THE UNION OF INDIA AND 6 ORS	MR. K N CHOUDHURY MS N MAHANTA	GA, ASSAM MR. K K PHUKAN (R-8) MR. A K DUTTA (R-7) MR. K GOGOI (R-1,5,6) DY.S.G.I.
	<b>WITH</b> <a href="#">I.A.(Civil)/176/2025</a> in WP(C)/3769/2024	SAIENDRA KUMAR DEURI <b>Versus</b> THE UNION OF INDIA AND ORS	MR. K N CHOUDHURY MS N MAHANTA	GA, ASSAM SC, C.G.C.

LEAVE NOTE OF ADVOCATES FOR 30/01/2025

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# *The Gauhati High Court, At Guwahati*

[ High Court of Assam : Nagaland : Mizoram and Arunachal Pradesh ]

[ SUPPLEMENTARY CAUSELIST –I ]

[ FOR THURSDAY, THE 30<sup>TH</sup> DAY OF JANUARY, 2025 ]

[AT 02:00 PM]

**BEFORE**

**HON'BLE MR. JUSTICE DEVASHIS BARUAH**

[COURT NO: 14 ]

[ **COURT PROCEEDING OF THE FOLLOWING CASE  
PERTAINING TO THE ITANAGAR BENCH WILL BE  
CONDUCTED THROUGH REMOTE VIDEO CONFERENCING  
AT 2:00 PM FROM THE PRINCIPAL SEAT** ]

## **ADMISSION**

- |  |   |  |  |
|--|---|--|--|
| 1. WP(C) 604/2024<br>WITH OFFICE NOTE<br>(FIXED) | MISS MOBI RIBA<br><b>VERSUS</b><br>THE GAUHATI HIGH<br>COURT AND 2 ORS. | DICKY PANGING<br>DAINA TAMUK<br>DOGE LONA KIRMAR ADO<br>TOKGE DARIN<br>MERGE D | MUK PERTIN,<br>SENIOR ADVOCATE<br>SC GAUHATI HIGH<br>COURT |
|--|---|--|--|